RAJYA SABHA

Wednesday, the 24th February, 2016/5th Phalguna, 1937 (Saka)

The House met at eleven of the clock, MR. DEPUTY CHAIRMAN in the Chair.

PAPERS LAID ON THE TABLE

सुश्री मायावती (उत्तर प्रदेश)ः माननीय उपसभापति जी, हमारी पार्टी ने हैदराबाद यूनिवर्सिटी के दलित छात्र ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: No, no. I will, I will ...(Interruptions)... No, no; I will give you a chance. ...(Interruptions)... Let me finish with the ...(Interruptions)... I will give you a chance.

Now, Papers to be laid on the Table. Shri Bandaru Dattatreya.

Statement regarding adoption of the ILO Recommendation No. 204 (R-204)

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): Sir, I lay on the Table, a Statement (in English and Hindi) regarding adoption of the ILO Recommendation No. 204 (R-204) concerning Transition from the Informal to the Formal Economy by the International Labour Conference at its 104th Session, held in Geneva from 1st to 13th June, 2015. [Placed in Library. See No. L.T. 4285/16/16]

Report and Accounts (2014-15) of the Rajiv Gandhi National Institute of Youth Development (RGNIYD), Sriperumbudur, Tamil Nadu and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): Sir, on behalf of Shri Sarbananda Sonowal, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the Rajiv Gandhi National Institute of Youth Development (RGNIYD), Sriperumbudur, Tamil Nadu, for the year 2014-15, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 4108/16/16]

Report and Accounts (2014-15) of the Agricultural and Processed Food Products Export Development Authority (APEDA), New Delhi and related papers

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): Sir, I lay on the Table:—

- A copy each (in English and Hindi) of the following papers, under sub-section
 of Section 21 and sub-section (4) of Section 18 of the Agricultural and Processed Food Products Export Development Authority Act, 1985:—
 - (a) Annual Report of the Agricultural and Processed Food Products Export Development Authority (APEDA), New Delhi, for the year 2014-15.
 - (b) Annual Accounts of the Agricultural and Processed Food Products Export Development Authority (APEDA), New Delhi, for the year 2014-15, and the Audit Report thereon.
 - (c) Review by Government on the working of the above Authority.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 4296/16/16]

Notification of the Ministry of Home Affairs

SHRI KIREN RIJIJU: Sir, I lay on the Table, under sub-section (3) of Section 22 of the Central Industrial Security Force Act, 1968, a copy (in English and Hindi) of the Ministry of Home Affairs Notification No. G.S.R. 14 (E), dated the 8th January, 2016, publishing the Central Industrial Security Force (Amendment) Rules, 2015.

[Placed in Library. See No. L.T. 4114/16/16]

REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON FINANCE

DR. MAHENDRA PRASAD (Bihar): Sir, I lay on the Table, a copy (in English and Hindi) of the Twenty-seventh Report of the Department-related Parliamentary Standing Committee on Finance (2015-16) on the subject "Non-Performing Assets (NPAs) of Financial Institutions" of the Ministry of Finance (Department of Financial Services).

RECOMMENDATIONS OF THE BUSINESS ADVISORY COMMITTEE

MR. DEPUTY CHAIRMAN: Hon. Members, I have to inform that the Business Advisory Committee in its meeting held on the 23rd of February, 2016, allotted time for Government Legislative and other Business, as indicated below:—